

(b) if so, the State-wise and Project-wise details thereof along with the reasons therefor;

(c) whether it is a fact that private players are not bidding for new projects; and

(d) if so, the details thereof indicating the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (d) The scheme-wise details of target and achievement of award of road projects during the last financial year are as under:—

Sl. No	Name of scheme	Target (km.)	Achievement (km.)
1.	National Highways Development Project (NHDP) and others	9500	1322
2.	Special Accelerated Road Development Programme for North Eastern Region (SARDP-NE)	1980	51
3.	Left Wing Extremism (LWE)	975	543

In 16 projects involving private sector participation no bid was received during last financial year. The reasons for poor response of bidders in the award of works include poor market sentiments, lack of equity with the concessionaire, unavailability of debt with the financial institutions, etc.

Redressal mechanism for settlement of claims

3958. SHRI PIYUSH GOYAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any effective dispute redressal mechanism for settlement of claims of private contractors involved in the National Highway projects in the country;

(b) if so, the details thereof including the number of cases of financial disputes/

claims of private contractors resolved/cleared during the last three years and the current year and the number of such claims still pending for settlement;

(c) whether Government proposes to set up a Settlement Negotiation Committee for one time resolution of financial disputes and pending financial claims of the private contractors;

(d) if so, the details thereof and the time by which it is likely to come into existence; and

(e) the other efforts made/being made by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Effective dispute redressal mechanism for settlement of claims of private contractors involved in the National Highway projects in the country has already been made a part of the concession agreements between the concessionaire and the National Highways Authority of India (NHAI). As per provisions of the concession agreements the disputes are resolved through conciliation, Dispute Resolution Board (DRB) and Arbitration Tribunal (AT). For faster resolution of disputes pending in NHAI, an Independent Expert Group (IEG) headed by former Chief Justice of High Court has been constituted by the NHAI on the recommendations of the B.K. Chaturvedi Committee. The IEG has started functioning since April, 2012 and has issued recommendation in 34 cases.

(b) Total 22 cases involving 109 disputes have so far been resolved during the last three years and the current year. The amount of claim before Arbitral Tribunal was Rs. 191.88 crores and the settlement made for the amount of Rs. 124.24 crores. Details of the cases/disputes resolved during the last three years and the current year are given in the Statement-I (*See below*). A total number of 135 cases are pending before Arbitral Tribunal involving an amount of Rs. 8658.87 crores claimed by the Contractors/Concessionaires and Rs. 1094.79 crores, as claimed by the NHAI respectively. Details of such cases/disputes pending before AT is given in the Statement-II (*See below*). Another 79 cases pertaining to Arbitration Awards are pending before various Courts of Law involving an amount of Rs. 2305.71 crores claimed by Contractors/Concessionaires and Rs. 99.78 crores claimed by NHAI, respectively. Details of cases/disputes pending before various Courts of Law are placed in the Statement-III (*See below*).

(c) to (e) NHAI has formulated a three tier settlement negotiation process for one time settlement of pending disputes. The initial negotiation is carried out by a Settlement Negotiation Committee (SNC) consisting of three Chief General Manager (CGM) level officers of NHAI, nominated by Chairman, NHAI. The composition of SNC is varied from case to case. The matter is then placed before an Independent Settlement Advisory Committee (ISAC) consisting of a Retired Judge of High Court and two other members having sufficient experience in administration/finance and technical fields. The SNC, in consultation with ISAC, frames the broad principles and guidelines for one time settlement of pending disputes. The recommendations of the ISAC are placed before the NHAI Board for approval and final decision. In case of no settlement, matter is continued to be pursued legally. NHAI has already constituted an SNC for resolving the old disputes, as explained above. In addition, a Technical Interpretation Committee consisting of 3 CGMs has also been constituted specially for addressing issues pertaining to interpretation of contract/concession provisions.

Statement-I

Details of cases/disputes resolved during the last three years and the current year

Sl. No.	Year	Number of cases	Number of disputes involved	Amount claimed before AT (Rupees in crores)	Amount accepted by both the parties (Rupees in crores)
1.	2010-2011	8	43	74.54	70.75
2.	2011-2012	6	25	76.04	23.02
3.	2012-2013	8	41	41.3	30.47
4.	2013-14 (April, 2013)	—	—	—	—
TOTAL:		22	109	191.88	124.24

Statement-II*Details of cases/disputes pending before
Arbitration Tribunal*

Sl. No.	Description of contract pkg.	Amount involved (Rupees in crores)	
		Claimed by Contractor/ Concessioner/ Consultant	Claimed by NHAI
1	2	3	4
Nagpur			
1.	NS-7 (MH) – M/s OSE	8.53	0
2.	NS-29 (MH) – M/s JSR Cons. P. Ltd.	0.58	0
3.	NS-22 (MH) – M/s JSR Cons. P. Ltd.	5.36	0
4.	NS-60 (MH) – M/s Hindustan Steel Works	67.32	5.32
5.	NS-61 (MH) – M/s TRB Pvt. Ltd.	4.53	0
Nagaon			
6.	AS-02 – M/s Madhucon Projects Ltd.	0.46	0
Malda			
7.	Dalkhola bypass – M/s SPML-CISC	34.97	0
Bongaigaon			
8.	AS-8 – M/s Punj Lloyd Ltd.	47.66	0
9.	AS-9 – M/s Punj Lloyd Ltd.	37.79	0
10.	AS-11 – M/s Gayatri-ECI (JV)	2.48	0
Kharagpur			
11.	OR-IV – M/s L&T	13.33	0

1	2	3	4
12.	WB-IV – M/s B. Seenaiiah and Co.	55.23	0
13.	OR/WB-I – M/s Gammon India	52.59	0
Gurgaon			
14.	Improvement of National Highways-8 Dhaulakuan — M/s Satya Parkash Bros.	3.10	0
15.	Construction of Corporate Office building of NHAI at Dwarka, New Delhi	12.52	0
Jhansi			
16.	EW-II: UP-3 – M/s OSE	11.33	0
Karur			
17.	Karur Bypass – M/s BEL-TBL (JV)	9.91	0
Trichi			
18.	Package-VIIA – M/s Agrawal-JMC	80.69	0
19.	Package-VIIB – M/s Agrawal-JMC	85.84	0
Agra			
20.	1A – M/s OSE-Gammon	133.25	0
21.	Etawah Bypass Project – M/s BEL-ACC	0	79.16
22.	Etawah Bypass Project – Balance work – M/s PNC Infra	0	0.31
23.	1C – M/s PATI-BEL (JV)	182.00	0
24.	Toll plaza-Tundla – M/s Roving Eye	0	0.99
25.	Toll plaza-Semra-Atikabad – M/s Neel Punj Services	0.54	1.97
26.	Toll plaza-Semra-Atikabad – M/s Silver Line Securities	0	0.53

1	2	3	4
Palanpur			
27.	Padana to Gandhidham Package-III – M/s Agarwal-Sadbhav-Backbone	16.48	2.87
Berhampur			
28.	OR-VI – M/s SMJ-RK-SD (JV)	70.93	0
29.	OR-VII – M/s PCL-STICCO (JV)	121.25	0
30.	OR-VIII – M/s Bhumihway-DDB (JV)	164.40	0
31.	Balance work-OR-VIII – M/s KMC-RK-SD (JV)	42.59	0
Rajahmundry			
32.	AP-17 – M/s Punj Lloyd Ltd.	10.17	0
33.	AP-19 – M/s L&T	144.04	0
34.	AP-20 – M/s L&T	143.06	0
Salem			
35.	NS-25/TN – M/s JSR Cons.	19.09	0
Chitradurga			
36.	Tumur Bypass – M/s A.L. Sudershan Construction Co.	95.83	42.79
37.	Tumkur to Sira – M/s. L&T Pvt. Ltd.	3.21	0
38.	Chitradurga Bypass (Balance Works) – (M/s Supreme MBL JV)	5.47	0
39.	Chitradurga-Harihar Section of NH-4: km. 207 to km. 284 (M/s. UEM-ESSAR JV)	338.75	0
40.	Harihar-Hawari Section of NH-4: Km. 284 to km. 340 (M/s. UEM-ESSAR JV)	231.18	0

1	2	3	4
Dharwad			
41.	Haveri-Hubli (Package-I) Contractor – M/s Afcons Apil JV, Mumbai	242.14	0
42.	Dharwad – Belgaum (Package-III) Contractor – M/s R.N. Shetty and Co. – JV – Sunway Constructions (BHD), Hubli	148.76	0
43.	Belgaum Bypass (Package-II) Contractor – M/s. R.N. Shetty and Co. – JV – Sunway Constructions (BHD), Hubli	73.85	0
Bhubneshwar			
44.	OR-I – M/s Gammon Atlanta (JV)	74.06	0
45.	OR-II – M/s L&T Limited	69.00	0
46.	OR-III – M/s Elsamex-TWC-SNC (JV)	188.85	0
Darbhanga			
47.	C-II-BR – 06 – M/s BSC-C&C (JV)	41.08	0
48.	C-II-BR – 08 – M/s BSC-C&C (JV)	34.05	0
Chittorgarh			
49.	RJ-7 – M/s CEC-HCC (JV)	5.54	
Madurai			
50.	NS-41/TN – M/s IVRCL	0	7.56
Nellore			
51.	TN-01 – M/s Scottwilson Kirkpatrick	289.94	0
52.	AP-11 – M/s KNR-Patel (JV)	48.36	0
53.	AP-12 – M/s HO-HUP-Simplex	38.84	0
54.	AP-13 – M/s IJM-Gayatri (JV)	89.76	0

1	2	3	4
Bangalore			
55.	NS-24/KNT – M/s Afcons Infra.	413.67	0
Udaipur			
56.	UG-I – M/s KMC Cons. Ltd.	143.93	18.16
57.	KU-III – M/s ECSB-JSRC (JV)	36.09	0
Kanpur			
58.	IIA – M/s ITD-SDB (JV)	90.62	0
59.	IIB – M/s Somdatt-NCC-NEC	84.54	0
60.	IIC – M/s Centrodorstray	0.79	0
Palakkad			
61.	NS-28/KL – M/s Tatia-TBL	10.50	4.28
Allahabad			
62.	III-C – M/s Centrodostroy	0.48	0
63.	ABP-3 – M/s OSE-KMC	60.21	0
Visakhapatnam			
64.	AP-4B – M/s ITD Cementation	43.58	0
65.	AP-4A – M/s ITD Cementation	43.36	0
66.	AP-1 (Balance) – M/s SEW Infra.	13.51	0
67.	AP-1 (OW) – M/s YOU One Maharia	297.53	87.20
68.	AP-5 (Bridge Package) – M/s Prasad & SEW	6.29	0
Pune			
69.	PS-II – M/s BGSCITL-BGEL	0.93	0
70.	PS-IV (Katraj Ghat Bypass) – M/s SMS Infra Ltd.	74.59	0

1	2	3	4
Gwalior			
71.	NS/20 (MP) – M/s Prakash Mahavir	14.06	4.20
72.	NS/21 – M/s Backbone Projects Ltd.	42.33	0
Muzaffarpur			
73.	LMNHP-EW-II (WB-12) – M/s Progressive-MVR	25.43	0
74.	LMNHP-EW-II (WB-10) – M/s Progressive-MVR	28.00	0
75.	C-II/BR-09 – M/s BSC-C&C	36.18	0
Vijayawada			
76.	Vijayawada to Eluru (km. 3.400 to km. 75.000) including four laning from km. 3.400 to km. 13.000 and construction of Bypass for Eluru Town – M/s Madhucon-Beenapuri	139.72	0
77.	Routine Maintenance of Chilakaluripet-Vijayawada (km. 355.000 to km. 434.150) and Vijayawada-Gundugolanu (km. 3.400 to km. 81.600) – M/s IJM-Gayatri	31.44	6.25
78.	Chilakaluripet-Vijayawada (Contract Package-I) – M/s IJM-Gayatri	27.17	18.00
79.	Chilakaluripet-Vijayawada (Contract Package-II) – M/s IJM-Gayatri	26.33	0
80.	Chilakaluripet-Vijayawada (Contract Package-III) – M/s IJM-Gayatri	27.11	0
Araria			
81.	C-II/BR-04 – M/s Simplex	6.95	0

1	2	3	4
Amravati			
82.	Amravati Bypass – M/s NCC	26.13	0
83.	Kondhali-Talegaon – M/s Oriental Pathways P. Ltd.	25.76	0
Jammu			
84.	NS-34/J&K – M/s ITD Cementation	17.06	0
85.	NS-35/J&K – M/s ITD Cementation	18.78	0
Lucknow			
86.	EW-15/UP – M/s Prakash-Atlanta	207.36	0
87.	EW-3A/UP – M/s Villayati Ram Mittal	123.62	10.00
Gorakhpur			
88.	LMNHP-EW-II (WB)-5 – M/s NCC	99.14	0
89.	LMNHP-EW-II (WB)-6 – M/s B. Seenaiiah and Co.	106.28	0
90.	LMNHP-EW-II (WB)-7 – M/s NCC-VEE	12.83	0
Krishnagiri			
91.	Hosur-Krishnagiri – M/s Shaktikumar M. Sanchati Ltd.	172.25	0
92.	KR-2 – M/s ITD – Cementation	183.72	0
93.	KR-3 – M/s ITD – Cementation	169.28	0
Sagar			
94.	ADB-II/C-3 – M/s NCC Ltd.	81.24	0
Moradabad			
95.	Hapur to Garh Mukteshwar-Package-I – M/s UPSBC	125.41	0

1	2	3	4
Hyderabad			
96.	NS-23 (AP) – M/s You One Maharia	0	26.27
Chennai			
97.	Poonamallee-Kancheepuram (RC-I) – M/s Afcons	165.03	0
98.	Chennai Bypass Phase-II and widening of Chennai Bypass Phase-I – M/s IJM- SCL (JV)	238.15	0
99.	Golden Quadrilateral (GQ) free flow facilities – M/s Somdutt Builders	32.00	0
Siliguri			
100.	EW/5-(WB) – M/s Progressive Cons. Ltd.	19.43	0
101.	EW/6-(WB) – M/s Lanco Infratech. Ltd.	26.88	0
102.	(WB-6) – M/s B. Seenaih & Co.	6.08	0
103.	EW/4 (B.R.) – M/s PCL	32.99	0
104.	EW/12 (B.R.) – M/s Lanco-Rani (JV)	16.23	0
Varanasi			
105.	IV-A – M/s PCL-Suncon (JV)	13.00	0
106.	IV-C – M/s Som Datt Builders-NCC (JV)	167.00	0
Indore			
107.	Indore-Khalghat – M/s Oriental Pathways (P) Ltd.	81.16	0
Shivpuri			
108.	EW-II (MP-2) – M/s ITD Cemindia	30.90	0
Anantpur			
109.	ADB-II/C-11 – M/s CGGC-SOMA (JV)	0.57	0

1	2	3	4
110.	ADB-II/C-14 – M/s CGGC-SOMA (JV)	0.57	1.40
111.	ADB-II/C-15 – M/s CGGC-SOMA (JV)	3.39	1.58
Dhanbad			
112.	VB – M/s L&T-HCC	14.81	21.90
113.	VC – M/s PCL-Suncon (JV)	10.59	0
Ghaziabad			
114.	Operation of Toll Plaza at Dasna – M/s Pro-Active Services	0.99	0
115.	Operation of Toll Plaza at Dasna – M/s Namah Smart Services	0	0.69
Jalandhar			
116.	NS-16 (PB) – M/s Bhumihway (M) – SDN-BHD	16.83	0
117.	NS-38 (PB) – M/s Bridge and Roof Co. (I) Ltd.	137.27	0
Durgapur			
118.	CWC-II (1st set) – M/s BSC-RBM-PATI	2.29	6.14
119.	CWC-II (2st set) – M/s BSC-RBM-PATI	65.04	42.42
120.	CWC-III (1st set) – M/s BSC-RBM-PATI	14.72	7.80
121.	CWC-III (2st set) – M/s BSC-RBM-PATI	52.22	16.11
Mathura			
122.	Delhi-Gurgaon – M/s Intertoll	133.21	451.64
123.	Delhi-Agra – M/s Intertoll	170.75	229.25
Surat			
124.	Surat-Manor Tollway Projects Package-I – M/s L&T	185.40	0

1	2	3	4
Jaipur			
125.	Jaipur Bypass, Phase-II, Zone-D – M/s PLL-PCL	40.10	0
126.	Construction of Toll Plaza at Shahjhanpur on NH-8 at km. 115 of Delhi-Kotputli- Amer Section	0.27	0
127.	Maintenance of Balasore-Laxmannath- Kharagpur Section – M/s Theme Engineering Services Pvt Ltd. PIU-Kharagpur	0.26	0
128.	RJ-7 – M/s CEC-HCC JV PIU-Chittorgarh	44.05	0
129.	Supervision of contract Package-IV-B and IV-D/Bihar – M/s ICT Ltd. PIU-Varanasi	1.7	0
130.	WB-III (M/s Bhageeratha Engineering Ltd.) PIU-Kolkata	114.14	0
131.	Construction of service road on NH-4 (km. 3.5000 to km. 35.000) near Pune City – M/s Jitendra Singh PIU-Pune	15.72	0
132.	Improvement of Westerly Diversion to Pune City from km. 0.000 to km. 34.423 on NH-4 – M/s Jitendra Singh PIU-Pune	15.72	0
133.	RJ-2/Raj – M/s SOMA BSCPL (JV) PIU-Udaipur	65.19	0
134.	Chittorgarh Bypass – M/s Ashoka-Valecha (JV) PIU-Chittorgarh	24.98	0
135.	II-C – M/s Centrodorstroy PIU-Kanpur	4.34	0
GRAND TOTAL:		8658.87	1094.79

Statement-III*Details of cases/disputes pending before various Courts of Law*

Sl. No.	Description of contract package	Amount involved (Rupees in crores)	
		Claimed by Contractor/ Concessioner/ Consultant	Claimed by NHAI
1	2	3	4
Kharagpur			
1.	OR-IV – M/s L&T	68.30	0
2.	WB-IV – M/s B. Seenaiiah & Co.	51.47	0
3.	OR/WB-I – M/s Gammon India	15.72	0
Trichi			
4.	VIIA – M/s Agrawal-JMC	6.82	0
5.	VIIIB – M/s Agrawal-JMC	7.57	0
Jhalawar			
6.	RJ-09 – M/s Sunway Constructions	12.04	0
Berhampur			
7.	OR-VI-M/s SMJ-RK-SD (JV)	35.00	0
8.	OR-VII-M/s PCL-STICCO (JV)	18.79	0
Rajahmundry			
10.	AP-17 (1st Ref.) M/s Punj Lloyd Ltd.	17.38	0
11.	AP-17 (2nd Ref.) M/s Punj Lloyd Ltd.	1.40	0
12.	AP-18 M/s LIMAK-SOMA	4.57	0
Salem			
13.	NS-26/TN M/s Bhageeratha	0	0.62

1	2	3	4
Chitradurga			
14.	Tumkur-Sira – M/s L&T Pvt. Ltd.	10.25	0
15.	Sira-Chitradurga – UEM-ESSAR (JV)	1.97	0
16.	Chitradurga-Harihar – M/s UEM-ESSAR (JV)	290.14	0
17.	Harihar-Haveri-UEM-ESSAR (JV)	214.79	0
Dharwad			
18.	Dharwad-Belgaum (Package-III) – M/s R.N. Shetty & Co. – JV – Sunway Constructions (BHD), Hubli.	1.11	0
19.	Belgaum Bypass (Package-II) – M/s. R.N. Shetty & Co. – JV – Sunway Constructions (BHD), Hubli	1.62	0
Bhubneshwar			
20.	OR-I – M/s Gammon Atlanta (JV)	78.23	0
21.	OR-II – M/s L&T Ltd.	10.04	0
22.	OR-III – M/s Elsamex-TWC-SNC (JV)	9.37	3.41
23.	OR-V – M/s Gammon India Ltd.	17.97	12.88
Chittorgarh			
24.	RJ-8 M/s – Punj Lloyd Ltd.	0.40	0
Nellore			
25.	AP-11 – M/s KNR-Patel (JV)	3.57	0
26.	AP-12 – M/s HO-HUP-Simplex	7.45	0
27.	AP-13 – M/s IJM-Gayatri (JV)	147.74	0
Udaipur			
28.	KU-I M/s-Sadbhav Engineering	0.03	0

1	2	3	4
29.	KU-II – M/s PCL-PLL	0.01	0
30.	KU-III – M/s ECSB-JSRC (JV)	0.02	0
31.	KU-VI – M/s Sadbhav-Prakash (JV)	0.02	0
32.	Toll Lanes and Plaza at km. 311/000 on NH-8	0.01	0
Kanpur			
33.	II-A – M/s ITD-SDB (JV)	13.24	0
34.	II-B – M/s Somdatt-NCC-NEC	28.40	0
35.	II-C – M/s Centrodorstroy	6.48	0
Palakkad			
36.	NS-28/KL – M/s Tatia-TBL	14.21	0
Allahabad			
37.	III-C – M/s Centrodorstroy	4.75	0
38.	III-A – M/s IRCON	1.19	0
39.	ABP-2 – M/s HCC	209.33	0
40.	ABP-3 – M/s OSE-KMC	24.22	0
Visakhapatnam			
41.	AP-4B – M/s ITD Cementation	9.80	0
42.	AP-4A – M/s ITD Cementation	7.19	0
43.	AP-2 – M/s SPCL-IVRCL (JV)	42.17	0
44.	AP-6 – M/s Navyuga Engineering	3.89	0
45.	AP-3 – M/s Unitech-NCC	47.59	0
Pune			
46.	Westerly Diversion – M/s GMT Enterepose (JV)	20.85	

1	2	3	4
47.	PS-I (Ref.-I) – M/s ITD Cementation Ltd.	0.69	
48.	PS-I (Ref.-II) – M/s ITD Cementation Ltd.	5.29	
49.	PS-II (Ref.-I) – M/s B.G. Shirke Cons. Tech Ltd.	0.32	
50.	PS-II (Ref.-II) – M/s B.G. Shirke Cons. Tech Ltd.	0.29	
Gwalior			
51.	NS/19 – M/s PNC Construction Co. Ltd.	7.32	0
Muzaffarpur			
52.	LMNHP-EW-II (WB-12) – M/s Progressive-MVR	1.32	0
53.	LMNHP-EW-II (WB-10) – M/s Progressive-MVR	0.16	0
Lucknow			
54.	EW-15/UP – M/s Prakash-Atlanta	25.64	0
Kolkata			
55.	WB-II – M/s HCC	97.64	0
Guwahati			
56.	EW-7/AS – M/s Valecha Engineering	0	1.00
Krishnagiri			
57.	KR-2 – M/s ITD-Cementation	183.72	0
58.	KR-3 – M/s ITD-Cementation	169.28	0
Chennai			
59.	Chennai Bypass Phase-I – M/s IJM-SCL	63.15	0
60.	Poonamallee-Kancheepuram (RC-I) – M/s Afcons	17.98	0

1	2	3	4
Siliguri			
61.	EW/6 (W.B) – M/s Lanco Infratech. Ltd.	7.72	0
62.	EW/12 (B.R.) – M/s Lanco Rani (JV)	29.74	0
Varanasi			
63.	IV-A – M/s PCL-Suncon (JV)	4.52	0
64.	IV-B – M/s L.G. Engg	11.28	0
65.	IV-C – M/s Som Datt Builders-NCC (JV)	3.88	0
66.	IV-D – M/s Ssangyong-OSE (JV)	40.83	0
Dhanbad			
67.	V-A – M/s Oriental-Gammon	28.54	0
68.	V-C – M/s PCL-Suncon (JV)	0.63	0
Jaipur			
69.	Ganpati Tolls at Manoharpur Toll Plaza on Amer-Kotputli	104.72	64.16
70.	Maintenance and Rehabilitation work of Kotputli-Jaipur-Kishangarh	2.88	0
Narsinghpur			
71.	ADB-II/C-7	0	17.71
72.	Contract Package VII-A PIU-Trichy	1.31	
73.	Contract Package VII-B PIU-Trichy	2.27	
74.	Package No. RJ-7, PIU – Chittorgarh	6.09	
75.	Package No. RJ-9, PIU – Jhalawar	4.3	
76.	Package No. RJ-9, PIU – Jhalawar	6.59	
77.	ABP- 2 (Ref. 1) - PIU – Chennai	0.26	

1	2	3	4
78.	Hapur Bypass, PIU – Ghaziabad	7.74	
79.	Contract Package No. EW-12/BR	2.5	
GRAND TOTAL:		2305.71	99.78

Proposals of Karnataka Government under CRF

3959. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of proposals received by Government from the State Government of Karnataka under the Central Road Funds (CRF) for development of roads in the State during the last three years, year-wise and proposal-wise;

(b) the number of proposals approved and funds released to the State, year-wise; and

(c) the reasons for non-approval of other proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) During the last three years fourteen proposals were received from the State Government of Karnataka under the Central Road Funds (CRF) and sanctioned. Details are as under:—

Sl. No.	Year	Nos. of proposals received	Nos. of proposals approved	Funds released (Rs. in crores)
1.	2010-11	14	14	96.01
2.	2011-12	Nil	Nil	131.28
3.	2012-13	Nil	Nil	138.29

Steps taken to reduce traffic jams

†3960. SHRI ASHK ALI TAK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the problem of traffic jam has been witnessed more or less in

†Original notice of the question was received in Hindi.